

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 26.05.2022**

**IN THE COURT OF THE REGISTRAR**

**(VIRTUAL MODE)**

**12:30 P.M.**

### **For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 1624 of 2022 in Restoration Application No. _ of 2022 in Comp. App. (AT) (Ins) No. 1128 of 2019	Oyester Steel and Iron Pvt. Ltd. Vs. SMW Metal Pvt. Ltd.	Tuhin Jain
<b>2.</b>	I.A. No. 1636 of 2022 in Comp. App. (AT) (Ins) No. _ of 2022	Amit Upadhyay Vs. Vijay Pitamber Lulla Resolution Professional of Ahinsa Buildtech Pvt. Ltd. & Ors.	Arjun Padhiyar
<b>3.</b>	I.A. No. 1637 of 2022 in Comp. App. (AT) (Ins) No. _ of 2022	Amit Upadhyay Vs. Vijay Pitamber Lulla Resolution Professional of Ahinsa Buildtech Pvt. Ltd. & Ors.	Arjun Padhiyar
<b>4.</b>	I.A. No. 1638 of 2022 in Comp. App. (AT) (Ins) No. _ of 2022	Kashyap Deorah Vs. AYG Reality Pvt. Ltd.	Vedant Mishra
<b>5.</b>	I.A. No. 1639 of 2022 in Comp. App. (AT) (Ins) No. _ of 2022	Chandgi Ram Real Estate Consultants Pvt. Ltd. Vs. Pardos Realtors Pvt. Ltd. & Anr.	Ateendar S. Singh

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